

(b) Financial provision earmarked for 1982-83 for construction of roads in these States is as follows:—

(Rs. in lakhs)

Mizoram	1334.92
Nagaland	748.91
Arunachal Pradesh	1273.16
Manipur	352.05
Tripura	352.34
Meghalaya	132.13
Total	4093.51

(c) There is a programme for widening of road Silchar-Aizwal to National Highway single lane standard in a phased manner.

(d) This work has commenced in January, 1982, and is expected to be completed in the next 4 to 5 years, depending on availability of funds and inter-se priorities.

Industrial production and Finance Policy of Government

3241. SHRI TARIQ ANWAR: Will the Minister of FINANCE be pleased to state:

(a) Government policy for the financing of the mini cement plants and large cement plants;

(b) whether there is not a contradiction in the Government's Industrial production policy and then industrial finance policy;

(c) if not, why so many applications are pending before the financial institutions; and

(d) whether it is a proof of Government wisdom to import cement spending the valuable foreign exchange rather than providing quick and timely finance to industrial units, implementing cement projects?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The all-India financial institutions have been providing financial assistance for setting up of Cement Plants as per the policy of the Government. The Mini Cement Plants are also eligible for such assistance. However, the financial institutions have decided to phase out sanction of assistance to mini cement projects since certain basic aspects of project viability like capacity utilisation and cost of projects are required to be determined on the basis of experience gained. As on 28-2-1982, 26 applications from cement units, including 20 applications from Mini Cement Projects, were pending with the IDBI.

(d) In order to meet the deficit in the cement supply in the short-run and also to meet the requirements of those category of users who are not eligible to get cement out of the levy quota, STC or any other State Govt. Corporation engaged in such activity, import of cement, either on their own account or on account of actual users, is being allowed.

Switch over for land under Narcotic Cultivation to production of food grains

3242. SHRI ARVIND NETAM: Will the Minister of FINANCE be pleased to state:

(a) what is the acreage of land under cultivation for tobacco, Opium, Ganja and other narcotic plants separately;

(b) to what extent Government had stock of such narcotic plant drugs, which it is keen to sell off;

(c) whether it is true (as appeared in some news papers) that huge stock has piled up of these narcotic plant drugs including opium; and

(d) what steps Government have taken to switch over the acreage from such unhealthy plant production to production of food grains?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (d). Information is being collected and will be placed on the Table of the House.

Landslides on 300 km Srinagar-Jammu Highway

3243. SHRI RAJESH KUMAR SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether there has been heavy landslides on the 300KM Srinagar-Jammu highway the first week of February, 1982;

(b) estimated loss of life and property as a result thereof;

(c) whether any relief was given by the Central Government; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) No, Sir.

(b) to (d). Do not arise.

12.00 hrs.

(Interruptions)

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum): Yet another Post Office has been looted in Delhi. This matter should be discussed.

(Interruptions)

PROF. K. K. TEWARY (Buxar): Many of us have given a Calling Attention Notice. (Interruptions). It is regarding West Bengal hospitals and the treatment meted out to patients.

MR. SPEAKER: It is under my consideration.

SHRI SATYASADHAN CHAKRABORTY: Please hear us. What is happening in the House?

MR. SPEAKER: I have allowed that gentleman. I will listen to you also. Why are you feeling unnecessarily agitated?

PROF. K. K. TEWARY: May I know what happened to my Calling Attention?

MR. SPEAKER: It is under my consideration.

SHRI K. LAKKAPPA (Tumkur): It is a very serious matter. A patient has died in West Bengal Hospital. It is a very serious matter.

MR. SPEAKER: It is under my consideration.

(Interruptions)

श्री राम विलास पासवान : (हाजीपुर) : दिल्ली में ला एंड आर्डर....

(व्यवधान)

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): What is the law and order situation in Delhi? The Post Office has again been looted. Security box has been looted. (Interruption). The Home Minister should make a statement.

अध्यक्ष महोदय : बात सुन लीजिये, आप पांचों की एक ही बात है ना ?

(व्यवधान)

अध्यक्ष महोदय : भाई साहब, आप भी कुछ कहना चाहते हैं।

PROF. K. K. TEWARY: May I take it—it is under your consideration?

अध्यक्ष महोदय: मैंने कह तो दिया, कितनी दफा कहलवायेंगे मुझ से ? क्या रजिस्ट्री करवाऊं ?